

TWZ

OA 419/89

for 8/12
CNF

None appears for both sides. Time till 8.12.89 granted to file reply, if any, as a last chance.

R
15.11.89.

TWZ

None appears for the applicant. Respondents 3&4 are represented through counsel. Time till 8.1.90 granted to file reply, if any, as a last chance.

R
8.12.89

TWZ

for 2/2
CNF

None appears for both sides. Time till 2.2.90 granted to file reply, if any, as a last chance. No further adjournment will be granted for the purpose.

R
8.1.90.

TWZ

None appears for the applicant. R.3 & R.4 are represented through counsel. Time till 1/3/90 granted to file reply, if any, as a last chance as prayed for. No further adjournment will be granted under any circumstances.

R
2.2.90.

TWZ

None appears for both sides. Reply has not been filed so far in spite of several adjournments granted for the purpose. Hence, posted for further direction before the court on 17.4.90.

R
1.3.90.

NVK & AVH

Mr MR Rajendran Nair for applicant.
Mr P Santosh Kumar, ACGSC for R 1 & 2.
Mr MK Damodaran for R 3 & 4.

Counsel of applicant submits that he would like to withdraw the application keeping his freedom to submit a representation to the ^{higher} authorities in this matter for such orders as they may deem ^{of Regs.} to pass.

The counsel has no objection. In view of the developments, we permit the applicant to withdraw this application and, the applicant to file a representation as prayed for.

R
17.4.90